# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

### OA No.3401/2016

### New Delhi, this the 4th Day of October, 2016

## Hon'ble Shri Shekhar Agarwal, Member(A) Hon'ble Dr. Brahm Avtar Agrawal, Member(J)

(1) Shri D.B. Ade

S/o Shri Baba Raoji Ade

D.O. Birth:13/01/1978

D.O. Joining: 28/03/2000

LPT: Umarkhed, DMC: Nanded

(2) Shri Jatin Kumar Deo

S/o Shri Suranarayan Deo

D.O. Birth: 12/01/1973

D.O. Joining: 18/11/1998

LPT: Rairakhol

DMC: Sambalpur

(3) Shri Dilip Chourasiya

S/o Shri Komalchand Chou.

D.O. Birth: 16/06/1971

D.O. Joining: 22/11/1999

LPT: Kurwai

DMC: Ashoknagar Guna (MP)

(4) Shri Mahesh Namdev

S/o Shri Jeewanlal Namdev

D.O. Birth: 03/03/1972

D.O. Joining: 18/07/1998

LPT: Ashoknagar

DMC: Ashoknagar (MP)

(5) Shri Rajesh Kumar Patel

S/o Shri Kantu Bhai Patel

D.O. Birth 01/06/1973

D.O. Joining: 18/06/1998

LPT: Dharampur DMC: Surat

(6) Shri Ashvin Bhai Patel

S/o Shri Mohan Bhai Patel

D.O. Birth: 12/06/1976

D.O. Joining: 01/03/2000

LPT: Dharampur DMC: Surat

(7) Shri Anil V Waghmare

S/o Shri Vashwanath Waghmare

D.O. Birth: 09/09/1975

D.O. Joining: 05/01/1999

LPT: Buldhana DMC: Bhusawal

(8) Shri Naresh Patel
S/o Shri Kanji Bhai Patel
D.O. Birth 23/04/1973
D.O. Joining: 20/01/2000
LPT: Amod DMC: Bharuch

(9) Shri Kashiram Tokare S/o Shri Ravji Tokare D.O. Birth: 10/11/1972 D.O. Joining: 11/11/1998 LPT: Silvassa DMC: Nasik

(10) Shri Vikas Bawane S/o Shri Karnuji Bawane D.O. Birth: 14/09/1974 D.O. Joining 21/05/1997 HPT: Chandrapur DMC: Chandrapur

(11) Shri Suresh B AAgawane S/o Shri Bhagwan Aagawane D.O. Birth: 01/06/1969 D.O. Joining: 05/10/1995 LPT: Dhule DDMC: Jalgaon

(12) Shri Vishwanath Thakare S/o Shri Shankar Thakare D.O. Birth: 04/05/1973 D.O. Joining: 09/02/1999 LPT: Yavatmal, DMC: Nagpur

(13) Shri Gajanan Tirmare S/o Shri Marotrao Tirmare D.O. Birth: 23/08/1973 D.O. Joining: 29/01/1999 LPT: Morshi, DMC: Nagpur

(14) Shri Dinesh Pawar S/o Shri Harising Pawar D.O. Birth: 06/05/1975 D.O. Joining: 14/03/2000 LPT: Betul DMC: Itarasi(MP)

(15) Shri Dileep Rajpur S/o Shri Pratap Rajput D.O. Birth 17/06/1975 D.O. Joining: 13/03/2000 LPT: Harda DMC: Itarasi

(16) Shri A Nagaraju S/o Shri Ramulu D.O. Birth: 15/04/1972 D.O. Joining: 07/02/2000

LPT: Medak

DMC: Hyderabad(Telangana)

(17) Shri N. Mahesha

S/o Shri Narayimhe Gowda

D.O. Birth: 05/01/1972 D.O. Joining: 27/03/1997

DDK: Bangalore

(18) Shri C. Mahender

S/o Shri Madhusudhan D.O. Birth: 18/05/1969

D.O. Joining: 25/09/1997

LPT: Kamareddy

DMC: Hyderabad(Tel)

(19) Shri Rajmowli

S/o Shri Santhaiah

D.O. Birth: 25/06/1968

D.O. Joining: 28/10/1996

LPT: Siddhipet, DMC: Hyderabad(Tel)

(20) Shri Govinda Pendam

S/o Shri Ganpat Pendam

D.O. Birth: 10/10/1974 D.O. Joining: 01/11/1999

LPT: Sironcha

DMC: Chandrapur

(21) Shri Subhash Chandra Patel

S/o Shri Govind Prasad Patel

D.O. Birth: 02/10/1973 D.O. Joining: 19/11/1999

LPT: Sironj

DMC: Ashoknagar Guna(MP)

(22) Sh. Nawab Pathan

S/o Shri Sattar Pathan

D.O. Birth: 24/02/1975 D.O. Joining: 01/01/1999 LPT: Malegaon (Nasik) DMC: Aurangabad (MH)

(23) Shri Chandar Deshmukh

S/o Shri Kashiram Deshmukh

D.O. Birth: 01/06/1970 D.O. Joining: 26/10/1995

LPT: Satana

DDMC: Aurangabad (MH)

(24) Shri Muniganti Ramamurthy

S/o Shri M. Anandam D.O. Birth: 10/06/1971 D.O. Joining: 25/09/1997

### DD Kendra Warangal

(25) Shri Pradeep Dugam

S/o Sh. Vishwambher Dugam

D.O. Birth: 29/12/1972 D.O. Joining: 05/01/1999

DDRC: Omerga

(26) Shri Basaboina Meghanath

S/o Shri Satyanarayana D.O. Birth: 25/12/1975 D.O. Joining: 11/02/1999

LPT: Bellampalli

DDMC: Warangal (Tel.)

(27) Shri Haridas Ondre

S/o Shri Bhimrao Ondre D.O. Birth: 10/05/1973 D.O. Joining: 06/09/1999

LPT: Bhamragad DDMC: Chandrapur

.....Applicants

(By Advocate:- Dr. Ashwani Bhardwaj)

Vs.

- Union of India
   Through Secretary
   Ministry of Information & Broadcasting
   Shastri Bhawan, New Delhi.
- The C.E.O.
   Prasar Bharti
   PTI Building, New Delhi.
- The Director General
   Doordarshan Kendra
   Doordarshan Bhawan
   Mandi House, New Delhi.

....Respondents.

### ORDER (ORAL)

### Shri Shekhar Agarwal, M(A)

MA No. 2979/2016 filed for joining together is allowed.

This OA has been filed seeking the following reliefs:

"a. DIRECT the respondents to grant the scale of Technician, i.e. Rs. 4500-7000 to the applicants from the due date, under MACP Scheme, after completion of the required number of years of service, as granted by this Hon'ble Tribunal in the OAs Nos. 1949/2012 and 3607/2014, with all consequential benefits of arrears of pay-allowances etc. and

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b. GRANT cost in favour of the Applicants and PASS any other or further order(s), in favour of the Applicants, which this Hon'ble Tribunal may deem fit, just proper in the abovementioned facts & circumstances."

- 2. Learned counsel for the applicant argued that this case was similar to OA No. 1949/2012 which was decided by a Co-ordinate Bench of this Tribunal on 03.04.2014. The aforesaid judgment was also followed in OA No. 3607/2014 decided on 10.10.2014. Learned counsel stated that the applicants would be satisfied in case directions were given to the respondents to examine the case of the applicants and extend to them the same benefits.
- 3. In view of the limited prayer made by the applicants, we dispose of this OA at admission stage itself without issuing notice to the respondents and without going into the merits of the case with a direction to them to examine the case of the applicants herein in the light of the judgment in OA No. 1949/2012 and OA No. 3607/2014. In case it is found that the case of the applicants is similar to these aforementioned judgments, then they be extended the same benefits as were granted to the applicants therein. The respondents shall decide the case of the applicants within a period of sixty days from the date of receipt of a certified copy of this order and they shall communicate their decision to the applicants by means of a reasoned and speaking order. No costs.

(Brahm Avtar Agrawal) Member (J) (Shekhar Agarwal) Member (A)

/ns/